

संख्या में लोगों ने पंजीकरण राशि वापस ले ली है या वापस लेने की पेशकश की है;

(ख) मारुति कार का अभी तक घोषित अधिकतम मूल्य कितने साल तक के लिए प्रभावी होगा;

(ग) क्या पंजीकृत ग्राहकों द्वारा पंजीकरण राशि वापस लेने या वापस लेने की पेशकश करने का एक कारण यह शंका है कि इस कार के मूल्य पहली खेप की बिक्री के बाद बढ़ेंगे; और

(घ) इस शंका को दूर करने के लिए क्या कार्यवाही करने का सरकार का विचार है?

उद्योग मंत्रालय में राज्य मंत्री (श्री एस० एम० कृष्ण) : जी नहीं। उपलब्ध जानकारी के अनुसार अब तक केवल 0.62 प्रतिशत ग्राहकों ने बुकिंग रद्द करने के लिए अनुरोध किया है।

(ख) कम्पनी ने 12-12-1983 की कार और नीची छत वाली बैन का कारखाने से निकलते समय का मूल्य 47500 रुपये घोषित किया है, जो मार्च 1985 तक वैध है, जिसमें उत्पादन शुल्क और बिक्रेता का लाभ शामिल है और परिवहन प्रभार और स्थानीय कर शामिल नहीं हैं।

(ग) जी, नहीं। सरकार की इस बारे में कोई विशिष्ट रिपोर्ट नहीं मिली है।

(घ) प्रश्न ही नहीं उठता।

#### Premature Retirement for Weeding out Corrupt Public Servants

3675. SHRI MADHAVRAO SCINDIA :  
SHRI G. NARSIMHA REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Central Vigilance Commission, in its annual report for the year 1982 has suggested a more effective use of the provisions for

premature retirement for weeding out the corrupt among the public servants in higher positions ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) Yes, Sir. The observations made by the Central Vigilance Commission in this regard in their annual report for the year 1982 is enclosed. Comprehensive instructions already exist in regard to the observations made by the Central Vigilance Commission in their report.

#### Statement

*Support made by Central Vigilance Commission in para 8.9 of its Annual Report for the year, 1982*

"There may be many people in service with an indifferent record of performance or reputation who could not be proceeded against for lack of evidence or other reasons and need to be dealt with administratively. Corrective and deterrent action should be taken at the stages when cases of such officials are considered for the crossing of efficiency bar, confirmation etc. There exist detailed instructions relating to review for premature retirement with a view to eliminating not only the inefficient but also those whose integrity is suspected or against whom there are charges of corruption etc. The Commission suggests that this legitimate handle should be used more effectively for weeding out the corrupt."

#### Import of Technology and tie-ups in Transport Sector

3676. SHRI MADHAVRAO SCINDIA :  
Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have initiated a new policy of liberal technology imports and foreign tie-ups in the transport sector; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA) : (a) and (b) As per the Technology Policy Statement of January, 1983, import of technology will be permitted where need has been established, technology does not exist within the country or the time taken to generate the technology indigenously will delay the objective of development targets. In the transport sector, Government have been encouraging upgradation of technology by indigenous research and development as well as selective import of know-how with a view to making available fuel efficient vehicles of contemporary technology at reasonable prices.

**Acute Labour Shortage Created due to Extremists Activities**

3677. SHRI G. NARSIMHA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the extremists activities in Punjab have jeopardised Kharif harvesting operations and the farmers in the important paddy belt of Punjab and Haryana are feeling the pinch of an acute labour shortage as the scare created by the extremists, has resulted in a sharp fall in the flow of migrant labour from eastern U.P. & Bihar ; and

(b) if so, the action Government are taking to overcome this problem ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) There is no specific information to suggest that extremists activities have jeopardised Kharif harvesting operations in Punjab and Haryana. The State authorities are taking necessary steps to maintain law and order and conditions of peace so that normal avocations are carried on unhampered.

**Infiltration from Bangladesh**

3678. SHRI G. NARSIMHA REDDY : SHRI RAJESH KUMAR SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that recently infiltration from Bangladesh has increased ;

(b) the number of Bangladesh nationals caught on the border by B.S.F. in the act of crossing over into India and pushed back during the current year ;

(c) if so, the action taken by Government to stop such infiltration ; and

(d) whether Government have considered the possibility of collusion of infiltrators with the smugglers and border security guards enabling their easy infiltration ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The Government have noticed that more number of infiltrators are trying to enter India from Bangladesh. The number of infiltrators intercepted and pushed back by the BSF on the Assam/Meghalaya/Tripura/West Bengal borders with Bangladesh during the first nine months of this year is 7208 as against 4466 during the year 1982.

(c) 34 additional BSF Border outposts have been established on the Assam/Meghalaya/Tripura/West Bengal borders bringing the total number of BOPs to 497. More country boats, motor launches, etc. have been pressed into service to prevent infiltration in riverine areas. 3 steel observation post towers have been erected and 264 more towers are under construction. Government have decided to construct a barbed wire fence on the Indo-Bangladesh border and border roads alongside the fence for mobile patrolling in order to check effectively the infiltration of Bangladesh nationals into India.

(d) No such reports have come to the notice of Government.

**States/Union Territories Prone to Infiltration**

3679. SHRI SURAJ BHAN : SHRI ATAL BIHARI VAJPAYEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the particulars of the districts, in